

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 98(ND)/2016

IN THE MATTER OF:

Ashish Kubhal & Ors.

.....Petitioners

v.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241/242

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) :

For the Respondent(s) : Mr. Apar Gupta, Ms. Garima Jain & Ms. Disha Gupta,  
Advocates  
Mr. Ramesh Singh & Mr. Deepak Goyal, Advocates  
Mr. S. Jahani & Ms. Sruti Bisht, Advocates for Respondent  
No. 2 & 9

ORDER

For order, see C.P. No. 129(ND)/2016

19.09.2017

VINEET